Need to withdraw the mandatory Face Recognition System applied to Anganwadi Workers for Take Home Rations and to address the problems being faced by them- Laid

SHRI VIJAYAKUMAR ALIAS VIJAY VASANTH (KANYAKUMARI): I would like to bring attention of the Government to the plight of Anganwadi workers and helpers who are facing immense challenges due to the mandatory Face Recognition System (FRS) for Take Home Rations (THR). This system is not only causing harassment to workers but also denying benefits to malnourished children and women. The Government must understand that Anganwadi workers are the backbone of our nutrition programs, and their hard work and dedication deserve recognition and support. Instead of providing them with the necessary infrastructure and resources, the government is burdening them with unrealistic expectations and technological demands. I urge the Government to immediately stop the mandatory FRS authentication and provide Anganwadi workers with the necessary support and resources to deliver their services effectively. We must prioritize the well-being of our children and women, and ensure that they receive the nutrition they deserve. The Government must also address the long-pending demands of Anganwadi workers, including regularization, minimum wages, and social security benefits."